~

NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/203/2016

NAME OF THE PETITIONER(S)

: G. Palanisamy & another

NAME OF THE RESPONDENT(S)

: M/s P.M.P. Lungi Private Limited & 8 others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

(1) P. H. Avvindh Pandian

Coun Set W

For Coun Set letitione in

For Cita Vi Shnu

Sandeel Kuman

T. V. P. Caivihan

K. Moorthy

Counsel for RJ

W)

Chandraseleanen 5. AMRAI VANNAN Counsel for R-2 to 4 the Counsel for R-9.

J. Levbalpation

ORDER

Shri P H Arvindh Pandian, counsel for petitioner present. Shri Chandrasekaran, counsel for R2 to R4, Shri K Moorthy, counsel for R7 and Shri A Ambalvannan, counsel for R9 are present. Counsel for petitioner and counsel for R2 to R4 made their submissions in relation to appointment of administrator. At the close of the arguments, counsel for R7 stated that his senior is not present and wants to argue the matter for which he prayed time. Counsel for R7 is directed to make his submissions in writing within a week from today, by providing a copy to the other side. Counsel for petitioner, Counsel for R2 to R4 and counsel for R7 have agreed for the appointment of a Chartered Accountant. They have dwelt upon the consensus on the name of one of the CAs, i.e. Sundaram & Srinivasan, Chartered Accountants, New No.4, C.P.Ramasamy Road, Alwarpet, Chennai-600018. Both the counsels are directed to provide outlines, area, period and entities to be taken into consideration for the purpose of audit report. The order in relation to the appointment of Administration is reserved. The Memo filed by R2 to R4 includes nine entities for the purpose of conducting audit, to which both of the sides did agree. The memo is taken on record. Put up on 3.1.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)